

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 133 OF 2019&
IAs NO. 74 OF 2019, 342 OF 2019**

Dated: 18th September, 2019

In the matter of:

Gujarat UrjaVikas Nigam Ltd.

.... Appellant(s)

Versus

CLP Power India Power Ltd. &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **18.10.2019.**

Court Master/PS

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